

Central Administrative Tribunal
Principal Bench

C.P.No.172/2016
OA 328/2016

this the 19th day of April, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

1. K.Appa Rao
S/o Sri Singaiah, Aged:58 years
Occ: General Manager
Ordnance Factory, Tiruchirapalli
Tamil Nadu: 620 016
R/o Ordnance Factory Estate
Tiruchirapally -620 016.
2. Sharad Ghodke
S/o T.R.Ghodke, Aged about 57 years
Occ: General Manager
Ordnance Factory Project
Nalanda, Dist. Rajgir, Bihar: 803 121
R/o Ordnance Factory Project Estate
Nalanda, Dist. Rajgir, Bihar-803 121.
3. S.Rangarajan
S/o Sri S.Seshadri
Occ: Addl. General Manager
Heavy Vehicle Factory
Avadi, Tamil Nadu: 600 054
R/o Chromepet, Chennai-Tamil Nadu.
4. M.P.Sharma
S/o Sri Radha Krishna Sharma
Aged about: 55 years
Occ:Senior Director/ODC
Ordnance Factory Ambajhari
Nagpur: 440 021
R/o Ordnance Factory Estate
Ambajhary, Nagpur-440 021
Maharashtra State.
5. Ashish Kumar Maiti
S/o Sri Madhu Sudan Maiti, Aged : 55 years
Occ: Addl. General Manager

Gun Carriage Factory
 Jabalpur, Madhya Pradesh – 482 075
 R/o Gun Carriage Factory Estate
 Jabalpur, Madhya Pradesh – 482075.

6. Musharraf Ali
 S/o Late Shri Niyamat Ali, Aged about: 55 years
 Occ: Addl General Manager
 Ordnance Equipment Factory
 Hazratpur, Firozabad, U.P.:283 103
 R/o Ordnance Equipment Factory Estate
 Hazratpur, Firozabad, UP : 283 103.

7. P.Ramakrishna
 S/o Sri P.S.R.V. Anjaneyulu
 Aged about:55 years
 Occ: Deputy Director General
 Ordnance Factory Board Office
 At. Embarkation HQ
 Gresham Assurance House
 3rd Floor, Sir P.M.Road
 Fort, Mumbai – 400 001
 R/o Mumbai, Maharashtra State. Petitioners

(By Advocate: Ms. Avni Singh with Shri Vardhman Kaushik
 for Shri K.Ram Murthy)

Versus

Union of India

1. Sri Ashish Kumar Gupta, IAS
 Secretary, Department of Defence Production
 and Supplies, Ministry of Defence
 South Block, New Delhi – 110 011.
2. Sri A.K.Prabhakar, I.O.F.S.
 Chairman and Director General
 Ordnance Factory Board, 10-A, S K Bose Road
 Kolkatta-700 001, West Bengal.
3. Secretary
 Ministry of Personnel and Public Grievances
 North Block, New Delhi – 110 011.

4. Chairman
Union Public Service Commission, Dholpur House
New Delhi. Alleged contemnors

(By Advocate:Shri R.V.Sinha for R-4
Shri K.M.Singh for R-1
Shri Gyanender Singh for R-2 & 3)

ORDER (Oral)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned proxy counsel for the petitioners in the CP seeks to withdraw the CP as she has realized that there is no contumacious act done by the respondents. Accordingly, the CP is dismissed as withdrawn. No costs.

(Shekhar Agarwal)
MEMBER(A)

(V. Ajay Kumar)
MEMBER (J)

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